

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**NOTICE**

Dated: Guwahati, the 30<sup>th</sup> April, 2022.

It is for the information to all concerned that **video conferencing facilities** are available in the Court complexes of District Judges/SDJM (M) of **Assam** and Court complexes of **Mizoram**.

In **Nagaland**, video conferencing facilities are available in the Court complexes of the districts of Dimapur, Kohima, Wokha, Mokokchung and Phek.

In **Arunachal Pradesh**, video conferencing facilities are available in the:

- i. **District Judge Court complexes:** Yupia, Papum Pare District; Tezu, Lohit District; Bomdila, West Kameng District; Pasighat, East Siang District and Addl. District & Sessions Court, Basar Leparada district;
- ii. **CJM Court complexes:** Seppa, East Kameng District; Yupia, Papum Pare District; Roing, Lower Dibang Valley District; Aalo, West Siang District and Ziro, Lower Subhansiri District;
- iii. **JMFC Court complexes:** Khonsa, Tirap District; Yingkiong, Upper Siang District; Daporijo, Upper Subhansiri District; Yupia, Papum Pare District and Tawang, Tawang District.

The information herein above will be updated in due course.

By Order,  
Sd/- R. A. Tapadar  
**REGISTRAR (JUDICIAL)**